

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

LOK SABHA

**UNSTARRED QUESTION NO. 745.
TO BE ANSWERED ON MONDAY, THE 23RD JULY, 2018.**

IPR-AWOP

745. SHRI ANTO ANTONY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is implementing any programme called, "IPR Awareness: Outreach and Promotion (IPR-AWOP)" in the country;
- (b) if so, the details of its aims, objectives and salient features thereof;
- (c) whether the Government has any record regarding the awareness programmes under the IPR-AWOP; and
- (d) if so, the details thereof, State/UT-wise?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्यमंत्री (श्री सी.आर. चौधरी)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI C.R. CHAUDHARY)**

- (a) to (d):** While there is no programme called "IPR Awareness: Outreach and Promotion (IPR-AWOP)", the Government undertakes Intellectual Property Rights (IPR) awareness programmes as envisioned in National IPR Policy 2016. IPR awareness workshops/seminars have been organized in collaboration with industry organizations, academic institutions and other stakeholders across the country, covering schools, Universities/colleges, industries and enforcement agencies. IPR awareness programs have also been conducted using satellite communication.
